विभाग	पुस्तकों के संख्या		पत्निकाम्रों को संख्या	
	हिन्द	ग्रंग्रे ज	हिन्दी	<u>अं</u> ग्रेंज:
्षि तथा सहकारिता विभाग	2,000	2,500	12	40
ग्रामोग विकास विभाग	2,541	13,938	31	160
उर्दरक विभाग	675	9,603	15	85
नारत य क्वलं अनुसंवान परिवद्	5,349	59,558	20	347

Involment of Nepal in Sharing of Ganga Waters

1138. SHRI CHITTA BASU: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a summit meeting is likely to be held in the month of November, 1980 to decide on the augmentation of the flow as well as long-term sharing of Ganga Waters between Bangladesh and India, in terms of the Indo-Bangla memorandum of Understanding signed last November;

(b) if so, whether the preparatory work in this regard has since been completed and the summit date fixed;

(c) whether Government have agreed to involve Nepal in this matter; and

(d) if so, the reasons therefor?

THE MINISTER OF WATER RE-SOURCES (SHRI B. SHANKARA-NAND): (a) and (b) No date has yet been fixed for the Summit level meeting envisaged in the Indo-Bangladesh Memorandum of Understanding of 22nd November, 1985.

(c) and (d) The Indo-Bangladesh Joint Committee of Experts have sought from HMG Nepal the data and information needed to study the possibility of augmenting the flows of the Ganga at Farakka through storages in Nepal.

Mal-Administration in paradeep Phosphates Limited

1139. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether an_y memorandum dated 25th September, 1986 has been received by the Prime Minister containing serious instances of mal-administration, mismanagement, financial irregularities and corruption alleged to be prevailing in Paradeep Phosphates Limited; and

(b) if so, what is the gist of the complaints and what action has been taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILI-ZERS IN THE MINISTRY OF AGRI-CULTURE (SHR_I R. PRABHU): (a) Yes, Sir.

(b) In the Memorandum, the Utkal Port and Dock Workers Union and Paradeep Phosphates Employees Union have alleged violation of rules and regulations in the matter of employment discrimination in promotions, irregularities in award of contracts. extravagance, mis-management and mal-practices in Paradeep Phosphates Limited (PPL). Comments of the PPL management were called for. which have been received and are under examination.